

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No. 228 of 2012

[Arising out of OIA-RKA-243-SRT-I-2011 Dated 03/08/2011 passed by Commissioner of Central Excise-SURAT-I]

M/S. Bilfinger Neo Structo Construction Ltd

.....Appellant

Sunny Side, East Block, Ground Floor, 8/17,
Shaffee Mohammed Road, Rutland Gate, Off Greams Road,
Chennai, Tamil Nadu,

VERSUS

C.C.E. & S.T., Surat-i

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

APPEARANCE:

None appeared for the Appellant
Shri. Gobind Jha, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10486 /2020

DATE OF HEARING: 13.02.2020

DATE OF DECISION: 13.02.2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as he intended to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated and pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**